

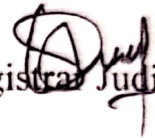
HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar Judicial, Srinagar)

NOTICE

It is hereby notified for the information of all the concerned that in view of the non-availability of Hon'ble Mr. Justice Wasim Sadiq Nargal today on 7th of November, 2025, the cases, except part heard and tied up matters, listed before the Single Bench of his lordship on the aforesaid date shall now be taken up for hearing by the Single Bench of Hon'ble Mr. Justice Rajesh Sekhri.

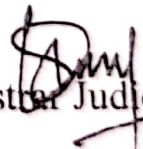
By order.

Dated: - 07-11-2025


Registrar Judicial

Copy to:-

1. Secretary and Bench Secretary to Hon'ble Mr. Justice Wasim Sadiq Nargal.
2. Secretary and Bench Secretary to Hon'ble Mr. Justice Rajesh Sekhri.
... for information.
3. Incharge NIC for uploading the notice on the official website of the Hon'ble High Court.
4. Incharge Development Team, for information and further necessary action.
5. Notice boards.
6. Office file.


Registrar Judicial